

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 313 OF 2018**

**Dated: 9<sup>th</sup> September, 2019**

**In the matter of:**

**M/s. Gadre Marine Export &Anr.  
Versus**

**...Appellant(s)**

**Maharashtra Electricity Regulatory Commission&Ors.**

**...Respondent(s)**

**ORDER**

The Bench did not assemble today. As agreed by the parties, list the matter  
on **16.10.2019.**

*Pr/js*

**Court Master**